

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-OCW-146/2020)**

IN

WRIT PETITIO NO. 592/2015.

Divakar Dalvi

...Applicant.

Vs

Deputy Collector and SDO,
Bicholim and ors.

...Respondents.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the applicant.

Shri C. A. Ferreira, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:23rd November, 2020.

P.C.

Let this matter be fixed for final hearing in the second week of January, 2021.

DAMA SESHADRI NAIDU, J.

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